

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1022/2019 (SUMMONS) IA/1/2019 IA/2/2019		Lakshmamma Vs Swarnalatha S	RAJESH GOWDA
CROSS EXAMINATION OF PW				
2	O.S. 1436/2012 (EVIDENCE.) IA/1/2012		Chennakeshava Vs Aswathanarayana	Shyam Prashanth
DEFN EVIDENCE				
3	O.S. 199/2012 (EVIDENCE.) IA/1/2012		SANJEEVAIAH Vs MUTHAIAH	SATHISH.K.R. EXPARTE
PLNTF EVIDENCE				
4	O.S. 1283/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		Venkatalakshmamma Vs Muniyappa	Nithin
5	O.S. 1451/2012 (EVIDENCE.) IA/1/2012		Lakshmamma Vs Hanumappa Reddy alias Hanuma Reddy	Padmanabha
6	O.S. 236/2013 (EVIDENCE.) IA/1/2013		Nataraju.R.B Vs Rajappa.S.N	Ashok.R.Reddy
WRITTEN ARGUMENTS				
7	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
8	O.S. 463/2019 (SUMMONS) IA/1/2019		Jayalaxmamma Rep. by GPA Holder Narasegowda Vs Shamanna R V	G Chandrashekharaiiah
9	O.S. 1167/2020 (SUMMONS)		VINOD JACAB JOSEPH REPTD BY SUBBARAO M Vs CHENGE GOWDA	K N S
NOTICES				
10	O.S. 901/2011 (SUMMONS) IA/1/2011		PADMA Vs MUNI REDDY.G.M.	D.V.MANJANNA
STEPS				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 89/2010 (SUMMONS) IA/1/2010		SRINIVASIAH Vs MUNIYAMMA	M.D.BASAVANNA CHR
3:00 P.M - 4:00 P.M				
OBECTION				
12	R.A. 93/2011 (SUMMONS) IA/1/2011 IA/2/2011		THE STATE OF KARNATAKA Vs NARASAMMA	MYLARIAH ASSOCIATES
STEPS				
13	O.S. 119/2012 (SUMMONS) IA/1/2012		RANGASWAMY Vs HANUMAIAH @ HANUMAPPA	S. SURENDRA
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
14	O.S. 931/2013 (EVIDENCE.) IA/1/2013	13-01-2021	Annaiah Naidu Vs Swaroop.S	P.Thulasipathi Naidu
PLNTF EVIDENCE				
15	O.S. 352/2013 (EVIDENCE.) IA/1/2013	13-01-2021	Kallamma Vs Ramakrishnappa	M.V.Naveen kumar
16	O.S. 400/2013 (EVIDENCE.) IA/1/2013	13-01-2021	Kamalamma Vs Ashwathappa M	M Srinivasa
17	O.S. 661/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	13-01-2021	Bharath K Vs Krishna Reddy	A and B Law Associates
18	O.S. 1044/2013 (EVIDENCE.) IA/1/2013	13-01-2021	Anthony Raj Vs Chinnappa	R Lokesh
19	O.S. 1633/2013 (EVIDENCE.) IA/1/2013	13-01-2021	Gangamma Vs Chandra	C H S
AMENDMENT				
20	O.S. 241/2013 (SUMMONS)	15-01-2021	Chikkamuniyamma Vs Chandramma	Divakara
NOTICES				
21	O.S. 150/2012 (SUMMONS) IA/1/2012	15-01-2021	GOWRAMMA Vs NAGAPPA.M	NANJEGOWDA C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	O.S. 1557/2012 (SUMMONS) IA/1/2012	15-01-2021	Bylamma Vs Mallamma	B.Gangaraj
23	O.S. 1646/2012 (SUMMONS) IA/1/2012	15-01-2021	Gowramma Vs Hanumanthappa	T.Chandrappa
24	O.S. 1720/2013 (SUMMONS) IA/1/2013	15-01-2021	Munilakshamma Vs Balappa	L Mahesh
25	O.S. 210/2014 (SUMMONS) IA/1/2014	15-01-2021	Lakshamma Vs Sarojamma	J C Kumar
PLNTF EVIDENCE				
26	O.S. 1765/2013 (EVIDENCE.) IA/1/2013	15-01-2021	Jayappa H C Vs Rajappa H C	Y V Radha krishna
27	O.S. 212/2014 (EVIDENCE.) IA/1/2014	15-01-2021	Subbappa Vs Suresh P	Divakar
28	O.S. 131/2015 (EVIDENCE.) IA/1/2015	15-01-2021	Veena Vs Narayanappa	Bharathi R
29	O.S. 536/2015 (EVIDENCE.) IA/1/2015	15-01-2021	Ravikumar H Vs Hanumappa	Venugopal M G
30	O.S. 74/2018 (EVIDENCE.) IA/1/2018	15-01-2021	Thimmakka Vs Madduramma	N Suresh
FUTHER CHIEF OF pw				
31	O.S. 665/2014 (EVIDENCE.) IA/1/2014	15-01-2021	Rathnamma Vs Ramakka	Prakash T H
32	O.S. 1657/2014 (SUMMONS) IA/1/2014	03-02-2021	Nagesh C Vs Anjinamma	Ambresh
AMENDMENT				
33	O.S. 212/2015 (SUMMONS) IA/1/2015	03-02-2021	Kunjamma alias Muniyamma Vs Muniyellappa	J.C.KUMAR
AWAIT SUMMON/NOTICE				
34	O.S. 2072/2014 (SUMMONS)	03-02-2021	Ramesh K T Vs The State Karnataka by its Chief Secretary	MANIVANNAN .G

L.R. NOTICE

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 588/2015 (SUMMONS)	03-02-2021	Nagaraj H Vs Marappa	M.D.SRINIVAS
OBECTION				
36	O.S. 246/2014 (SUMMONS) IA/1/2014	03-02-2021	Anandappa B Vs Umadevi K	D V V
37	R.A. 97/2014 (SUMMONS) IA/1/2014	03-02-2021	Eranna Vs Dananjaya B N	J.MANJUNATH
38	O.S. 430/2015 (SUMMONS) IA/1/2015	03-02-2021	Puttaramaiah Vs Muniyalamma	G Srinivasa Prasanna
39	O.S. 1041/2015 (SUMMONS) IA/1/2015	03-02-2021	Munishamappa Vs Munishamappa	RAMU.M
40	O.S. 1060/2015 (SUMMONS) IA/1/2015	03-02-2021	Rathnamma Vs Hanumanthappa	KRISHNA REDDY L
OBJECTION ON IA				
41	O.S. 68/2015 (SUMMONS) IA/1/2015	03-02-2021	Basamma Vs Akkayamma	H.M. ANANDA KUMAR
42	O.S. 426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	04-02-2021	Lokesh C Vs Ramanjinappa	Harisha M V
43	O.S. 431/2018 (SUMMONS) IA/1/2018	04-02-2021	Kaveramma Vs Venkataswamy	Ravishankar S R
AWAIT RECORDS				
44	R.A. 118/2015 (SUMMONS) IA/1/2015	04-02-2021	Govardhana Vs State of Karnataka	SRINIVASA GOWDA
AWAIT SUMMON/NOTICE				
45	O.S. 1800/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	04-02-2021	SHIVASHANKAR Vs GOWRAMMA	G N JANARDHANA
OBECTION				
46	O.S. 1552/2015 (SUMMONS) IA/1/2015	04-02-2021	Mallamma Vs Munichikkappa	GOVINDA GOWDA ASSOCIATES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	Misc 58/2015 (SUMMONS) IA/1/2015	04-02-2021	Srinivas Reddy G R alias Babu Vs Madhavan P V, Rep. by SPA Holder Sumanth B V	H.C.NATARAJA
OBJECTION ON IA				
48	O.S. 1724/2015 (SUMMONS) IA/1/2015	04-02-2021	Sujathamma Vs Anjinappa	ANANJEGOWDA
STEPS				
49	O.S. 1090/2015 (SUMMONS) IA/1/2015	04-02-2021	Ramaswamy Vs Johny T V	
50	Misc 95/2018 (SUMMONS)	04-02-2021	Rajappa A Vs Jakrias alias Jakki	Harsha
SUMMONS				
51	O.S. 925/2019 (SUMMONS) IA/1/2019	04-02-2021	Thammaiah Vs Doddamma	Narasimha Murty
52	P and SC 1/2020 (SUMMONS)	05-02-2021	Santhosh Babu S Vs Nil	Hanumantharaya D
53	O.S. 445/2020 (SUMMONS)	05-02-2021	Dr. Gange Gowda Vs Srinivasa	M S
AWAIT COMMISSIONER WARRANT/REPORT				
54	EX 77/2019 (SUMMONS) IA/1/2019	05-02-2021	Ramamurthy M G Vs Manjula	Sriramareddy
AWAIT SUMMON/NOTICE				
55	O.S. 1737/2019 (SUMMONS) IA/1/2019	05-02-2021	Muniyamma Vs Byrappa	Chandrashekar C
56	O.S. 140/2020 (SUMMONS) IA/1/2020	05-02-2021	Krishnappa Vs Kakanna D S	V M Raveendra
57	O.S. 173/2020 (SUMMONS) IA/1/2020	05-02-2021	Sadashiva Reddy Vs Prabhakar Reddy R	V Anand
NOTICES				
58	O.S. 156/2020 (SUMMONS)	05-02-2021	Munirathnamma Vs Narayanamma	R C
OBJECTION				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	M.C. 303/2019 (SUMMONS)	05-02-2021	Dr. Srinivasa Vs Dr. Nagarathna	B L N
SUMMONS				
60	O.S. 672/2020 (SUMMONS) IA/1/2020 IA/5/2020 IA/2/2020 IA/3/2020 IA/4/2020	05-02-2021	Poojamma Vs Muniyamma	Ananda M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 8/2013 (ISSUES.)		Parvathi Vs Hanumanthaiah.V	R.Ravikumara
2	O.S. 1899/2015 (ISSUES.) IA/1/2015		Anthuraj Vs Antony B	T M S
3	O.S. 1974/2015 (ISSUES.) IA/1/2015		Mariyamma Vs Kempamma	S V R
4	O.S. 601/2017 (ISSUES.) IA/1/2017		Kum. Priyadarshini Vs Kumar S	S R S
5	O.S. 654/2018 (ISSUES.) IA/1/2018		Shobha Vs Rudramma	B Keshava Murthy
CROSS EXAMINATION OF PW				
6	O.S. 1311/2007 (EVIDENCE.) IA/1/2007		CHIKKABALAMMA Vs MUNIYAMMA	M.K.RAMESH GOWDA YN SATHYANARAYANA RAO
7	M.C. 6/2015 (EVIDENCE.)		Ranjitha N Vs Kumar	Devaraj E
8	O.S. 733/2015 (EVIDENCE.) IA/1/2015		Girijamma Vs Ganga Hanumaiah	
PLNTF EVIDENCE				
9	O.S. 307/2017 (EVIDENCE.) IA/1/2017		Krishnappa M Vs State of KarnatakaRep by Its Secretaryt	S N A
10	O.S. 797/2018 (EVIDENCE.) IA/1/2018		Balakrishna P M Vs Lakshminarayana M	M. Nagaraja
11	O.S. 930/2005 (ARGUMENTS.) IA/1/2005		SHANTHAMMA Vs SAROJAMMA	MALLURIAIH PMNS D1 TO 8
12	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
13	Misc 64/2014 (ARGUMENTS.) IA/1/2014		Hanumakka Vs Hanumanthareddy	Pradeep C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
15	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay
16	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH
17	Misc 78/2019 (ARGUMENTS.) IA/1/2019		Anubhuti Vs BrajeshPratap Jaiswal	Gururaj Joshi
18	R.A. 80/2019 (ARGUMENTS.) IA/1/2019		Hussain Bi Vs Rafeeq Ahmed	Srinivas
FURTHER ARGUMENTS				
19	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy Vs CHIKKATHAYAMMA	Moon Light Law Ass.
20	O.S. 766/2020 (ORDERS.) IA/1/2020		GOWRAMMA Vs NARAYANAMMA	PRAKASH D N
3:00 P.M - 4:00 P.M				
21	O.S. 715/2020 (SUMMONS) IA/1/2020		MALLAJAMMA Vs DODDARAJU	PRAKASH M
22	O.S. 1069/2020 (SUMMONS) IA/1/2020		DIWAKAR C Vs SHIVARUDRAIAH E	SRINIVAS C H
AWAIT SUMMON/NOTICE				
23	O.S. 801/2020 (SUMMONS) IA/1/2020		DAISY V T Vs BABU T	K P M VARGHESE
ISSUE COMMISSIONER WARRANT				
24	EX 4/2019 (SUMMONS)		Yellamma Vs Manjunath	Pilla Reddy
NOTICES				
25	O.S. 375/2010 (SUMMONS) IA/1/2010		BHAGYAMMA Vs NARAYANASWAMY	S.SHIVA PRASAD and ASSOCIATES
OBJECTION ON IA				
26	Misc 66/2020 (SUMMONS) IA/1/2020 IA/2/2020		SENTHIL KUMARAN S Vs RANI M C	SANDHYA G

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	FDP 20/2005 (HEARING) IA/1/2005		MUNISHAMAPPA Vs HONNURAPPA	CHANDRASHEKARA REDDY
28	O.S. 865/2007 (HEARING) IA/1/2007		S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
29	O.S. 1541/2015 (HEARING) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Lakshamma Vs Siddappa	J.C.KUMAR
30	EX 15/2018 (HEARING)		Rani M C Vs Arul V	Mithun Gerani
31	O.S. 932/2019 (HEARING) IA/1/2019		Anjinamma Vs Manjunath V	Arun Kumar S
32	FDP 12/2020 (HEARING) IA/1/2020		SHANTHAMMA Vs KUSHALAPPA	N R RAGHAVENDRA
33	M.C. 34/2020 (APPEARANCE OF PARTY)		Chunnal Gena Vs NIL	Radesh K
Cases listed below are adjourned due to Covid 19				
34	O.S. 1737/2014 (SUMMONS) IA/1/2014	11-02-2021 (11:00 A.M - 12:00 P.M)	Gangananjaiah H N Vs Muninanjappa	Anjaneya A B
35	O.S. 2198/2007 (SUMMONS) IA/1/2007	11-02-2021	N NARASIMHAIAH Vs N RAMAPPA	N.M. NANJUNDEGOWDA 1, 3 TO 5 -VSS
36	O.S. 470/2008 (SUMMONS) IA/1/2008	11-02-2021	JAHEER AHMAD KHAN Vs AMEER BI	M.RAMMOHAN
37	O.S. 612/2009 (SUMMONS) IA/1/2009 IA/2/2009	11-02-2021	BETTAMMA Vs RAMAKKA	V VISHWANATH ABSENT
38	O.S. 313/2010 (SUMMONS) IA/1/2010	11-02-2021	RAJAPPA Vs LAKSHMAMMA	V.VISHWANATH LKR
39	O.S. 616/2013 (SUMMONS) IA/1/2013	11-02-2021	Muniyamma Vs Rehmath Jan	G.N.Janardhan
40	O.S. 919/2013 (SUMMONS)	11-02-2021	Masood Ali Vs Dayananda pai	Ravi.B.Naik

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 1570/2013 (SUMMONS) IA/1/2013	11-02-2021	Jayamma Vs Narayanapa	N M M
42	EX 23/2014 (SUMMONS)	11-02-2021	Narayana G Vs Venkataramana K M	H N S
43	O.S. 295/2015 (SUMMONS) IA/1/2015	11-02-2021	Narayana R Vs Ramaswamappa	M.J ALVA
44	O.S. 298/2015 (SUMMONS) IA/1/2015	11-02-2021	Subbamma Vs Parvathamma	Munihanumaiah
45	O.S. 319/2015 (SUMMONS) IA/1/2015 IA/2/2015	11-02-2021	Lakshamma Vs Lakkamma	VASANTHKUMAR
46	O.S. 343/2015 (SUMMONS) IA/1/2015	11-02-2021	Jayalakshmi Vs Jayamma	V.K. SURESH
47	O.S. 562/2015 (SUMMONS) IA/1/2015 IA/2/2015	11-02-2021	Susheelamma Vs Krishnappa	H.V.SUBRAMANYA
48	O.S. 596/2015 (SUMMONS) IA/1/2015	11-02-2021	Srinivasan R Vs Sanjeevarao H	M S Bhagwat
49	O.S. 597/2015 (SUMMONS) IA/1/2015	11-02-2021	Sridharan V Vs Sanjeevarao H	M S Bhagwat
50	O.S. 696/2015 (SUMMONS) IA/1/2015	11-02-2021	Narayanaswamy Vs krishnappa	
51	O.S. 728/2015 (SUMMONS) IA/1/2015 IA/2/2015	11-02-2021	Kempamma Vs Rajanna	
52	O.S. 765/2015 (SUMMONS) IA/1/2015	11-02-2021	Gopamma Vs Venkatamma	D H M
53	O.S. 830/2015 (SUMMONS) IA/1/2015	11-02-2021	Anjinamma Vs Shivanandakumar G T	G M N
54	O.S. 1138/2015 (SUMMONS) IA/1/2015	11-02-2021	Kum. Yashwini Y R Vs Huchamma	H.C.SHIVARAMU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 1113/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-02-2021	Nagappa Vs Lakshamma	V P S
56	O.S. 1320/2017 (SUMMONS) IA/1/2017	11-02-2021	Shyamamma Vs Doddamuniyappa	
57	O.S. 1085/2018 (SUMMONS) IA/1/2018	11-02-2021	AMMAYAMMA Vs RANGAMMA	RAVISHANKAR S.
58	Misc 119/2018 (SUMMONS) IA/1/2018	11-02-2021	Bhadrakamma Vs Honnagamma	SN
59	O.S. 1539/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-02-2021	Gangahanumaiyah Vs Gowramma	K S Surya Prakash Reddy
60	O.S. 1680/2019 (SUMMONS) IA/1/2019	11-02-2021	Manjunath P Vs Janardhan Reddy M V	A R Naveen Kumar
61	O.S. 1518/2004 (NOTICE) IA/1/2004	11-02-2021	REKHA RAI HAMILTON Vs S V THYAGARAJ	M. ARUN PONAPPA
62	Misc 29/2020 (NOTICE)	11-02-2021	Savio Barnad G Vs Francis Xavier	B T Ashok Kumar
63	Misc 46/2020 (NOTICE)	11-02-2021	Nagarathna P Vs Munilakshamma	V Srinivas
64	EX 23/2020 (NOTICE)	11-02-2021	M/s INDIA CAMPUS CRUSADE FOR CHRIST REP. BY C C EAPEN Vs THOMAS SAVERIMUTHU REP. BY JAIJU JOSEPH	MURALIDHAR S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	O.S. 408/2018 (SUMMONS) IA/1/2018		Anjinappa Vs Girijamma	A Somaraju
OBECTION				
2	O.S. 1619/2013 (SUMMONS) IA/1/2013		Maimunnisa Vs Mahboob Baig	Mohammed Sadeer Ahmed
3	ECA 3/2016 (SUMMONS) IA/1/2016		Bhagya K Vs Hanumantharayappa	Muniyappa D
4	O.S. 1402/2016 (SUMMONS) IA/1/2016 IA/2/2016		Vijay Kumar Hegde alias V T Hegde Vs Rekha S	Krishna Bhat
5	O.S. 1454/2016 (SUMMONS) IA/1/2016		Dhanalakshmi Vs Venkatamma	Jamuna T B
6	O.S. 1574/2016 (SUMMONS)		Radhadevi, GPA Holder K Aravindakshan Vs Harish	M N P
WRITTEN STATEMENT				
7	O.S. 1055/2017 (SUMMONS) IA/1/2017		Kalavathi Vs Gopalappa	A G N
8	O.S. 263/2018 (SUMMONS) IA/1/2018		Nagarathna H Vs Nagarajaiah H	V Dayananda
9	O.S. 2084/2005 (HEARING)		K.M.MUNIRAJU Vs LAKKAPPA	SRI.G.S.DEVARAJ M.B.CHANDRA CHOODA
10	O.S. 1625/2017 (HEARING) IA/1/2017		Shwetha Kumari M. Vs Byrappa M.	
<u>12:00 P.M - 1:00 P.M</u>				
11	O.S. 1296/2005 (EVIDENCE.) IA/1/2005		HANUMANTHARAYAPPA Vs B KEMPE GOWDA	MANJUNATHA D-1 TO 6 - SRI.M.V.VEDACHALA
12	O.S. 645/2010 (EVIDENCE.) IA/1/2010		MANJUNATH Vs SHANKARAPPA	S.G.LOKESH
13	O.S. 1459/2011 (EVIDENCE.) IA/1/2011		RADHAMMA Vs BASAVARAJU	K.R.G.ASSOCIATES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1055/2013 (EVIDENCE.) IA/1/2013		Sardar Khan Vs Narasamma	A.G.Nagaraja
PLNTF EVIDENCE				
15	O.S. 479/2019 (EVIDENCE.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S Vs Savitha	Y A Nagaraj
<u>3:00 P.M - 4:00 P.M</u>				
AMENDMENT				
16	R.A. 38/2020 (SUMMONS) IA/1/2020		Nagalakshamma N C Vs Krishnappa C	B Roopesha
17	M.C. 325/2019 (HEARING)		Renukamma Vs Murthy K	Praneeth G N
18	M.A. 62/2020 (HEARING) IA/1/2020		BHUVANESHWARI Vs SARASWATHI	GANESH G G
COMPLIANCE				
19	O.S. 1500/2017 (A.D.R) IA/1/2017		Yellamma Vs Jayamma	S G V
20	O.S. 37/2011 (ARGUMENTS.) IA/1/2011		PRAKASH AND OTHERS Vs THANABANNA AND ANOTHER	MUNIYAPPA
21	O.S. 33/2018 (ARGUMENTS.) IA/1/2018		Lalitha D Vs Subramanya Naidu N	NDA Partners
22	M.A. 69/2020 (ORDERS.) IA/1/2020 IA/2/2020		VASUDEVA Vs SRINIVASA REDDY DANDA	RAHUL
23	O.S. 1184/2020 (ORDERS.) IA/1/2020		CHETHAN PRAKASH J Vs NASEEM FATHIMA KHADER	GOPAL SINGH
Cases listed below are adjourned due to Covid 19				
24	O.S. 1099/2016 (EVIDENCE.) IA/1/2016	11-12-2020	Zakiulla Vs Ameerjhan	N K P
25	O.S. 1488/2011 (SUMMONS) IA/1/2011	14-12-2020	AMMAYAMMA Vs LAKKANNA	K.ABHINAV ANAND K.T.DAKAPPA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 81/2004 (NOTICE) IA/1/2004	18-12-2020	S RANGANATH Vs M RAMACHANDRA	P.S DEVADAS ASSOCIATES SRI.H.R.R
27	O.S. 1164/2010 (NOTICE) IA/1/2010	18-12-2020	SEETHARAMAIAH Vs SARASAMMA AND OTHERS	SOMASHEKAR
28	O.S. 1727/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-01-2021	Shantha Vs Muniyamma	G Jyothi
29	M.V.C. 42/2016 (SUMMONS)	16-01-2021	SIDDARAJU Vs KHAJA	C. RAVIKUMAR
30	O.S. 616/2016 (SUMMONS) IA/1/2016	16-01-2021	NAGARJ Vs VENKATAMMA	CHALAPATHI
AWAIT SUMMON/NOTICE				
31	O.S. 1758/2013 (SUMMONS) IA/1/2013	16-01-2021	Muthamma Vs Marappa	
SS TO DEFT. BY RPAD				
32	O.S. 818/2017 (SUMMONS) IA/1/2017	01-02-2021	Aruna Vs Mariyappa H	
33	O.S. 677/2016 (NOTICE) IA/1/2016 IA/2/2016	01-02-2021	Munilakshamma Vs Anjinamma	J V Srinivas
34	FDP 59/2016 (NOTICE)	01-02-2021	KRISHNAPPA Vs LINGAPPA SINCE DEAD BY HIS LRS 1.a. KALLAMMA	
35	M.V.C. 90/2017 (NOTICE)	01-02-2021	MURALI, REP. BY DHANALAKSHMI, WIFE Vs SYED FIZ AHAMED	SHASHIKUMAR
36	Misc 36/2018 (NOTICE)	01-02-2021	Naidu K V Vs Srinivasa Murthy B K	P N Nanja Reddy
AWAIT SUMMON/NOTICE				
37	M.C. 67/2019 (NOTICE)	01-02-2021	Valathali Sridhar Vs Ranjitha Pathra	B P Renukamba
38	O.S. 706/2016 (SUMMONS) IA/1/2016	08-02-2021	Syed Waheed Ahmed Vs Shoba	D C T

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 719/2016 (SUMMONS) IA/1/2016	08-02-2021	Anusuya L Vs Leelavathi	Vellaki Ravi
40	O.S. 733/2016 (SUMMONS) IA/1/2016	08-02-2021	Sheik Harun Vs Ayub Jan	Srinivas
AWAIT SUMMON/NOTICE				
41	O.S. 868/2016 (SUMMONS) IA/1/2016 IA/2/2016	08-02-2021	Anthonyswamy Vs Fathima	J M
42	O.S. 930/2016 (SUMMONS) IA/1/2016	09-02-2021	Nagesh Vs Munivenkatamma	K Santhosh Kumar
43	O.S. 1021/2016 (SUMMONS) IA/1/2016	09-02-2021	Ravi Vs Krishnaiah	Srinivas
AWAIT RECORDS				
44	R.A. 68/2016 (SUMMONS) IA/1/2016 IA/2/2016	10-02-2021	Gangahanumaiah T M Vs Shivaprakash	
AWAIT SUMMON/NOTICE				
45	O.S. 1267/2016 (SUMMONS) IA/1/2016	10-02-2021	Puttamma Vs Ramanna	
SS TO DEFT. BY RPAD				
46	O.S. 1324/2016 (SUMMONS)	10-02-2021	Akkayamma Vs Nagaraju S V	
47	O.S. 1538/2016 (SUMMONS) IA/1/2016	11-02-2021	Kamala Vs Ramakrishnappa	D V Prasad Kumar
NOTICE ON IA				
48	O.S. 1363/2016 (SUMMONS) IA/1/2016	11-02-2021	Ramaswamappa Vs Muniswamappa	
PAPER PUBLICATION				
49	O.S. 1451/2016 (SUMMONS) IA/2/2016 IA/1/2016 IA/3/2016 IA/4/2016	11-02-2021	Jayarama Reddy G Vs Venkataramanappa T A	M Narayanaswamy
STEPS				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	O.S. 1513/2016 (SUMMONS) IA/1/2016	11-02-2021	Munithayamma Vs Chikakakappa	Babu
AWAIT SUMMON/NOTICE				
51	O.S. 1170/2017 (SUMMONS) IA/1/2017	12-02-2021	Lavanya Vs Prabhakara Reddy K	Manjunatha
52	O.S. 1544/2017 (SUMMONS) IA/1/2017 IA/2/2017	12-02-2021	Jayamma Vs Annappa	Chandra Shekar R
SS TO DEFT. BY RPAD				
53	O.S. 1164/2017 (SUMMONS) IA/1/2017	12-02-2021	Maruthi K T Vs Lokesh M	
54	O.S. 1386/2017 (SUMMONS) IA/1/2017 IA/2/2017	12-02-2021	Kamala Vs Mayamma alias Thayamma	T L Nagaraju
55	O.S. 247/2018 (SUMMONS) IA/1/2018	12-02-2021	Sreenivasamurthy R Vs Manjunath K V	Dayamani S
AWAIT SUMMON/NOTICE				
56	O.S. 1558/2017 (SUMMONS) IA/1/2017	15-02-2021	Venkatachalappa Vs Rathnamma	SNR and Associates
STEPS				
57	O.S. 203/2018 (SUMMONS) IA/1/2018	15-02-2021	Anjinamma Vs Anjnappa	Venkatesh Reddy
58	O.S. 232/2018 (SUMMONS) IA/1/2018	15-02-2021	Jayachandra Vs Kavitha	P B Raju
59	O.S. 783/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	16-02-2021	M JAYARAM Vs G. THIMIAIAH	L. M. VINOD KUMAR
60	O.S. 1028/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-02-2021	Shwetha Vs Narayanappa	SHIVARAJA.M
61	O.S. 1029/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-02-2021	Shivashankar G Vs Gangadhar G S	SHIVARAJA.M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 1030/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-02-2021	Suma Vs Hanumaiah	SHIVARAJA.M
63	O.S. 1881/2019 (SUMMONS) IA/1/2019	16-02-2021	Satish M M R Vs Chinnathayappa	Dattatraya M Joshi
64	O.S. 513/2020 (SUMMONS) IA/1/2020 IA/2/2020	16-02-2021	Amaravathi Vs Venkatesh B	M D Basavanna
SS TO DEFT. BY RPAD				
65	O.S. 356/2020 (SUMMONS)	16-02-2021	State Bank of India Rep by Deputy Manager Amar K V Vs Anil Kumar C R	Vachanna G K
NOTICE ON IA				
66	O.S. 629/2020 (SUMMONS) IA/1/2020	18-02-2021	VENKATAMMA Vs RADHAMMA	ANJANEYA
67	O.S. 1056/2020 (SUMMONS) IA/1/2020 IA/2/2020	18-02-2021	JAGADEESH D S Vs SIDDALINGAPPA N	NAVEEN N

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 841/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/3/2017 IA/4/2017		Supriya Acharya Vs Ranganath	C V Krishnan
2	O.S. 1133/2017 (EVIDENCE.) IA/1/2017		Sunandamma Vs Sharadamma	
3	O.S. 957/2018 (EVIDENCE.) IA/1/2018		Janardhan reddy S B Vs Srinivas G	K Bhanu Prasad
4	O.S. 1560/2019 (EVIDENCE.) IA/1/2019		Muniyamma Vs Krishnamurthy V	Narasimha
DEFN EVIDENCE				
5	O.S. 2056/2008 (EVIDENCE.) IA/1/2008		REVAMMA Vs MUNIREVAMMA	H.NAGARAJA
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
7	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER Vs GEETHA AND ANOTHER	H.N.PRAKASH SRI.SACHIN.V.R
8	O.S. 910/2011 (HEARING) IA/1/2011		NAGAMMA Vs SUJATHA	D.NAGARAJ
9	O.S. 1254/2011 (HEARING) IA/1/2011 IA/2/2011		SARASAMMA Vs NANJAMMA.A	MAILAPPA.K
10	O.S. 1400/2011 (HEARING) IA/1/2011		LAKSHMAMMA Vs GOPALLAPPA	CHANDRA SHEKAR
11	O.S. 1447/2011 (HEARING) IA/1/2011		MADHUSUDAN Vs THYAGRAJU	K T Dakappa M.D.ANURADHA URS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1104/2012 (HEARING)		Muninarasamma Vs Jayamma	Ravi kumar
<u>3:00 P.M - 4:00 P.M</u>				
13	O.S. 736/2014 (HEARING) IA/1/2014		Kumar M Vs Lingamma	Gangaiah
14	O.S. 1752/2016 (HEARING) IA/1/2016		TTHIMMARAJU Vs NAGARAJU ALIAS RAJANNA	Rakshit K N
15	O.S. 97/2019 (HEARING) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		Munikaveramma Vs Yellamma	Chandrashekar C
16	O.S. 1590/2019 (HEARING) IA/1/2019		LAKSHMAMMA Vs RAMASWAMY REDDY D	K S NAGARAJ
17	R.A. 44/2020 (HEARING) IA/1/2020 IA/2/2020		AMMOJI Vs KARAGAPPA	G S SRINIVAS
18	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
19	M.C. 296/2020 (HEARING)		SUNITHA S Vs SARANGAPANI S ALIAS CHALES	VIVEKANANDA D
20	O.S. 1185/2020 (HEARING) IA/1/2020		VIJAYALAKSHMI Vs MADESH M	K SHIVASHANKAR
<u>4:00 P.M - 5:00 P.M</u>				
21	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
22	M.A. 44/2017 (ARGUMENTS.) IA/1/2017		Hanumaiah Vs Krishna Murthy B C	L M R G
ARGUMENTS BY ADV. DEFTS.				
23	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 56/2010 (ISSUES.) IA/1/2010 IA/2/2010		K V ANNAYYAPPA @ RUDRAPPA Vs VENKATARAMANAPPA	JV.CHANDRA SHEKAR
25	O.S. 136/2010 (ISSUES.) IA/1/2010		C N KRISHNAPPA Vs C V NANJAPPA	S.MALLIKARJUNA SWAMY 3 NRN
26	O.S. 2042/2008 (LIST OF WITNESS AND DOCUMENTS)		JAYALAKSHMI Vs M DEVARAJU	
27	O.S. 1921/2019 (ORDERS.) IA/1/2019		PETER MICHAEL JOSEPH Vs CHINNAMMA	RAVI SHANKAR
Cases listed below are adjourned due to Covid 19				
28	O.S. 1436/2014 (SUMMONS) IA/1/2014	04-02-2021	Nethravathi Vs Paramesh .T	
29	O.S. 1800/2014 (SUMMONS) IA/1/2014	04-02-2021	Venkatamma Vs Anjanappa	Paramashivaiah
30	O.S. 1792/2015 (SUMMONS) IA/1/2015	04-02-2021	Mala Vs Narayanappa	Chandrappa T
31	O.S. 1829/2015 (SUMMONS) IA/1/2015	04-02-2021	Saleema Khatoon Vs Ghouse Nawaz Khan	
32	O.S. 1905/2015 (SUMMONS) IA/1/2015	04-02-2021	Muniyappa Vs Kadiramma	
33	O.S. 470/2016 (SUMMONS) IA/1/2016	04-02-2021	Gajaraj Singh Vs Pushpa Latha	Ms Nag Ass.
34	O.S. 1212/2016 (SUMMONS) IA/1/2016	04-02-2021	Syed Babujan Vs Syed Peer	
35	O.S. 1378/2016 (SUMMONS) IA/1/2016	04-02-2021	Kaveramma Vs Huchappa	
36	O.S. 1602/2016 (SUMMONS) IA/1/2016	04-02-2021	Venkatamma Vs Anjinamma	S Jaya Prakash
37	O.S. 1687/2016 (SUMMONS) IA/1/2016	04-02-2021	Yallu Bai Vs Venkoba Rao	J C Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 208/2017 (SUMMONS) IA/1/2017	04-02-2021	Shreyas Raj Pillai D Vs Devaraj M	Harsha
39	O.S. 1496/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	04-02-2021	Mariyamma Vs Srinivasappa	Nagaraj B
40	O.S. 1588/2017 (SUMMONS) IA/1/2017	04-02-2021	Sivakumar M K Vs Lalitha	Premkumar and associates
41	O.S. 903/2018 (SUMMONS) IA/1/2018	04-02-2021	Srinivasaiah Vs Narayanaswamy Y M	G Papi Reddy
42	O.S. 939/2018 (SUMMONS) IA/1/2018	04-02-2021	Noorjahan Vs Saidani Bi	K V Chandra Reddy and Ravikumar B E
43	O.S. 1429/2018 (SUMMONS) IA/1/2018	04-02-2021	UMESH Vs KRISHNAPPA	C T P
44	O.S. 1580/2018 (SUMMONS)	04-02-2021	Renugopala Reddy G Vs Jayalakshmi G	G V
45	O.S. 1822/2018 (SUMMONS) IA/1/2018	04-02-2021	Meenakshi N Vs Nagaraju M	S B M
46	O.S. 164/2019 (SUMMONS) IA/1/2019 IA/2/2019	04-02-2021	Pramod Kumar K Vs Naveen Kumar K	Shiva and Shiva
47	O.S. 284/2019 (SUMMONS) IA/1/2019	04-02-2021	Bylamma Vs Sakamma	D A Shivakumar
48	O.S. 405/2019 (SUMMONS) IA/1/2019	04-02-2021	RAJANNA B Vs ANJANAPPA	GOPAL SWAMY C R
49	Misc 89/2019 (SUMMONS)	04-02-2021	Muniyappa Vs Muni Venkatamma	Harish M
50	O.S. 632/2019 (SUMMONS) IA/1/2019	04-02-2021	VINOD R Vs JAYALAKSHMAMMA	N Sridhara
51	O.S. 799/2019 (SUMMONS) IA/1/2019	04-02-2021	Sriramaiah N L Vs Chinnamma	A Somaraju

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 1214/2019 (SUMMONS) IA/1/2019	04-02-2021	Gayam Velugonda Reddy Vs Meenakshi K V	H R M
53	O.S. 1265/2019 (SUMMONS) IA/1/2019	04-02-2021	Mamtaz Vs Basha S	M Venkataswamy
54	O.S. 1413/2019 (SUMMONS) IA/1/2019	04-02-2021	Padmamma alias Chikkapatalamma Vs Doddapatalamma	K B Kumar
55	O.S. 30/2020 (SUMMONS) IA/1/2020	04-02-2021	Sampath Reddy Vs Padmamma	K Mariswamy
56	M.C. 162/2020 (SUMMONS) IA/1/2020	04-02-2021	SONALI RAVINDRAKUMAR SAGAR ALIAS AIDAH WASIM MUNSHI Vs VASIMBHAI NAIMBHAI MUNSHI	SIDDHARTH SUMAN
57	O.S. 752/2020 (SUMMONS) IA/1/2020	04-02-2021	CHINNAMMA Vs PAPAMMA	HARSHA R
58	O.S. 789/2020 (SUMMONS) IA/1/2020	04-02-2021	PUSHPA Vs TARA B	KARTHIK S R
AMENDMENT				
59	O.S. 195/2011 (SUMMONS)	04-02-2021	RUKMINI AND OTHERS Vs SHAKUNTHALAMMA AND OTHERS	SHIVAKUMAR
SUMMONS				
60	O.S. 924/2020 (SUMMONS)	04-02-2021	Bank of India Electronic City Branch Rep. by Ashok V Padyar Vs M/s Vestido Global Appearels Rep. by Jayakumar R	Sham Sundar V S
61	O.S. 1760/2017 (NOTICE) IA/1/2017 IA/2/2017	04-02-2021	M/s Harmony Developers, Vs Narayanswamy	
62	M.A. 112/2019 (NOTICE)	04-02-2021	Ashoka N Vs Thomas Kuruvilla	V F Kumbar
63	O.S. 2145/2014 (A.D.R) IA/1/2014	04-02-2021	Geetha C A Vs Ashwathnarayana Chari A S	ROOPESHA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 667/2016 (A.D.R) IA/1/2016	04-02-2021	Shaik Habeeb Vs Ziya	S and S LAW ASSOCIATES
65	O.S. 1196/2017 (A.D.R) IA/1/2017	04-02-2021	Shamshad Taj Vs Chand Pasha	S P B
66	O.S. 1367/2018 (A.D.R) IA/1/2018	04-02-2021	Dyavanna Vs Bache Gowda	M/s ACC Ass.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
11.11.2020**

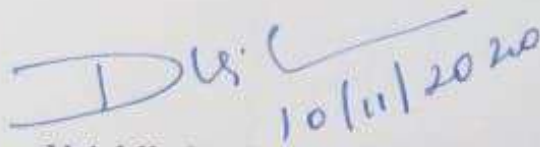
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.473/2013 2. O.S.24/2013 3. O.S. 327/2011 4. O.S.768/2008 5. O.S.184/2011 6.O.S.374/2014 7.O.S.523/2014	To hear on IAs 1. O.S.42/2008 2. O.S.1763/2013 3. O.S.2019/2014 4.M.A.36/2020 5. Misc50/2020 6. O.S.1070/2009
Evidence	Evidence
1. O.S.1591/2018 2.O.S.321/2018 3.O.S.23/2013 4.O.S.819/2018 5.O.S.528/2000	

IV ASCJ 10.11.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 11.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 2154/2005	Hearing	1	OS. 1646/2007	Hearing
2	OS. 626/2009	Evidence	2	OS. 2362/2007	Hearing
3	OS. 161/2011	Evidence	3	OS. 860/2008	Hearing
4	OS. 83/2013	Evidence	4	OS. 1414/2008	Hearing
5	OS. 316/2013	Evidence	5	OS. 1718/2008	Hearing
6	OS. 771/2013	Evidence	6	OS. 1487/2011	Hearing
7	OS. 1510/2013	Evidence	7	OS. 583/2015	Hearing
8	OS. 191/2016	Evidence	8	OS. 584/2015	Hearing
9	OS. 812/2016	Evidence	9	OS. 585/2015	Hearing
10	Misc. 44/2016	Evidence	10	OS. 1140/2007	Pre conciliation for E-Lok Adalath
11	OS. 650/2009	Arguments	11	OS. 653/2008	Pre conciliation for E-Lok Adalath
12	OS. 358/2016	Arguments	12	OS. 1025/2008	Pre conciliation for E-Lok Adalath
13	OS. 999/2016	Arguments	13	OS. 359/2011	Pre conciliation for E-Lok Adalath
14	OS. 1205/2016	Arguments	14	OS. 869/2013	Pre conciliation for E-Lok Adalath
15	OS. 171/2020	Arguments	15	OS. 1308/2013	Pre conciliation for E-Lok Adalath


10/11/2020
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 712/2009 (HEARING) IA/1/2009		RAMAPPA Vs MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA G.D.ASHWAHANARAYANA
2	O.S. 715/2009 (HEARING) IA/1/2009		CHANDRANNA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
3	O.S. 716/2009 (HEARING) IA/1/2009		VENKATARAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
4	O.S. 717/2009 (HEARING) IA/1/2009		NANJAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
5	O.S. 718/2009 (HEARING) IA/1/2009		CHINNAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
6	O.S. 719/2009 (HEARING) IA/1/2009		MUNIYAPPA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
7	O.S. 720/2009 (HEARING) IA/1/2009		VENKATAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
8	O.S. 721/2009 (HEARING) IA/1/2009		GITTAPPA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
9	O.S. 1251/2014 (HEARING) IA/1/2014		Anusuyamma Vs Rathnamma	V S and Vinod G
10	O.S. 442/2012 (EVIDENCE.) IA/1/2012		NALLAMMA Vs JAYAMMA	AMR BABU.M
11	O.S. 767/2012 (EVIDENCE.) IA/1/2012		Nagarathnamma Vs Rajeshwari	Srinivasa gowda
12	O.S. 942/2012 (EVIDENCE.)		Manjula Vs Siddanna	K.T.DAKAPPA
CROSS EXAMINATION OF DW				
13	O.S. 1374/2006 (EVIDENCE.) IA/1/2006		RATHNAMMA Vs CHENNAMMA	N GANESH
14	O.S. 488/2009 (EVIDENCE.) IA/1/2009		LAKSHMIDEVAMMA Vs V SRIKANTACHARI DECEASED BY LRS	H.V. MARIGOWDA KSR - D1 TO D3
15	O.S. 631/2009 (ARGUMENTS.)		MUNINARASAPPA Vs MUNINARASAMMA	N.K.KANHARAJU L.M.R
3:00 P.M - 4:00 P.M				
16	O.S. 654/2006 (HEARING) IA/1/2006		SOMAKKA Vs V MALLANNA	V.SHIVAKUMAR SRI.V.D.B
17	O.S. 1147/2006 (HEARING) IA/1/2006		MALLANNA Vs B V NANJUNDAPPA	VISHNU BHAT SRI.M.SHIVAPRAKASH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
18	O.S. 87/2007 (HEARING) IA/1/2007		P SRINIVAS Vs YENGAMMA	N. NAGARAJU D1 TO 6 - SRI.K.R.M
19	O.S. 350/2007 (HEARING) IA/1/2007		VENKATAMMA Vs YELLAMMA	H.T. JAGANNATHA
20	O.S. 590/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs MUNISWAMY	G.V. REDDY V.MANJUNATHA
21	O.S. 1153/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs ANJANAPPA	SRI.H.S.RAMAMURTHY
22	O.S. 614/2009 (HEARING) IA/1/2009 IA/2/2009		MASTER CHANDAN Vs K V BHADRAIAH	
23	O.S. 1207/2009 (HEARING) IA/1/2009		S MUNIRAJU Vs M SADAPPA	Y.N.SATHYANARAYANA RAO
24	O.S. 12/2012 (HEARING) IA/1/2012		MUNILAKSHMAMMA Vs GOVINDAPPA	KUMAR and KUMAR ADVOCATES
25	O.S. 688/2012 (HEARING) IA/1/2012		HARISH KUMAR.S Vs CHINNAPP REDDY	H.V. RAMACHANDRA REDDY EXPARTY D1 TO D5
26	O.S. 842/2020 (HEARING) IA/1/2020		VIJAYALAKSHMI Vs PADMAMMA	VISWANATH K N
27	O.S. 1046/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		MEENA J Vs RAMESH G	S DINESH
28	O.S. 1181/2020 (HEARING) IA/1/2020 IA/2/2020		BHAGYA Vs VENKATASWAMY	NAGESH N V
29	O.S. 589/2012 (ARGUMENTS.) IA/1/2012		GOWRAMMA Vs NANJUNDAPPA	K.SHIVASHANKAR
Cases listed below are adjourned due to Covid 19				
30	O.S. 548/2005 (SUMMONS) IA/1/2005	06-01-2021	C NANJA REDDY Vs ADHINARAYANA SWAMY	M KRISHNA REDDY
31	O.S. 1263/2009 (SUMMONS)	06-01-2021	H D GANGARAJ Vs GUJARAPPA	M.S.H.R.ANANTHAKRISHNAMURT
32	O.S. 62/2009 (NOTICE) IA/1/2009	06-01-2021	NANJAPPA Vs MUNIYAMMA	V.B.SHIVAKUMAR A.C.C. ASSOCIATES
33	M.C. 165/2020 (NOTICE)	06-01-2021	SUNIL KUMAR K S Vs PRIYANKA P	SONIA RAJESH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	O.S. 655/2007 (ISSUES.) IA/1/2007 IA/2/2007	06-01-2021	SHEETHAPPA Vs CHIKKA HANUMANTHAPPA	K. SHIVASHANKAR D-1 TO 4- SRI.H.S
35	O.S. 1140/2014 (EVIDENCE.) IA/1/2014	06-01-2021	Kallappa Vs Lakshamma	Mylariah
36	O.S. 841/2015 (EVIDENCE.) IA/1/2015	06-01-2021	Stella Mary Rep. by GPA Holder Anthony Marry Vs Mariyamma	K P V
37	O.S. 1179/2015 (EVIDENCE.) IA/1/2015	06-01-2021	Venkataramanappa alias Kuriyappa Vs Nangamma	CHANDRA KUMAR
38	EX 24/2015 (OBJECTIONs)	06-01-2021	Srinivasa alias Srinivasamurthy Vs Manjunath N	M.NARAYANA REDDY
39	O.S. 2297/2007 (HEARING) IA/1/2007	30-01-2021	MS.MEGACITY BANGALORE DEVELOPERS BUILDERS LTD. Vs BASAPPA	
40	O.S. 390/2009 (HEARING) IA/1/2009 IA/2/2009	30-01-2021	LAKSHMAMMA Vs THAYAMMA	
41	O.S. 78/2014 (HEARING) IA/1/2014 IA/2/2014	30-01-2021	Regina Vs Lourdemary	V V
42	O.S. 208/2014 (HEARING) IA/1/2014	30-01-2021	Rakesh R T Vs Thimmaiah R M	R Manjunath
43	O.S. 213/2014 (HEARING) IA/1/2014	30-01-2021	Sumithra D Vs Gowramma V	A Y N G
44	O.S. 267/2014 (HEARING) IA/1/2014	30-01-2021	Saraswathamma Vs Shamma	Hanumanthraju
45	O.S. 853/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014	30-01-2021	Hanumanarasamma Vs Hanumanarasaiah R N	Nilakanta
46	O.S. 1149/2014 (HEARING) IA/1/2014 IA/2/2014	30-01-2021	Ramaswamy M Vs Jayamma	K Shivashankara
47	O.S. 1515/2014 (HEARING)	30-01-2021	Pattegara Mallareddy Vs Sadananda M	K R
48	O.S. 279/2015 (HEARING) IA/1/2015 IA/2/2015	30-01-2021	Madan Mohan Reddy A Vs Chinnappa R	M.R.MUNIRAJU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	O.S. 1098/2015 (HEARING) IA/1/2015	30-01-2021	Rudramma Vs Shivarudrappa	R Ravi Kumara
50	O.S. 1389/2015 (HEARING) IA/1/2015 IA/2/2015	30-01-2021	Anjinappa Vs Lakshmi Narasimhaiah	G Jyothi
51	O.S. 1397/2015 (HEARING) IA/1/2015 IA/2/2015	30-01-2021	Govindaraju Vs Murugesh	MAREGOWDA
52	O.S. 199/2017 (HEARING) IA/1/2017	30-01-2021	Kamamma Vs Krishnappa P	M P
53	EX 24/2012 (SUMMONS)	01-02-2021	SUMITHRA.M Vs GOVINDAPPA	T. SESHAGIRI RAO
54	R.A. 42/2012 (SUMMONS) IA/1/2012 IA/2/2012	01-02-2021	CHIKKA TAYAMMA Vs BASAMMA	M.D.BASAVANNA
55	Misc 110/2012 (SUMMONS) IA/1/2012	01-02-2021	Raja Jaishankar Vs Jayaram	K.N.Subba Reddy
(O.S./0000828/2005)				
56	O.S. 126/2014 (SUMMONS) IA/1/2014	02-02-2021	Bhagyamma Vs Sampath Krishnaiah	K Srinivasa
57	O.S. 195/2014 (SUMMONS) IA/1/2014	02-02-2021	Lakshamma Vs Gulamma	A B Law
58	O.S. 274/2014 (SUMMONS) IA/1/2014	02-02-2021	Nagarathamma Vs Papamma	V R M
59	O.S. 294/2014 (SUMMONS) IA/1/2014 IA/2/2014	02-02-2021	Renuka Vs Venkatamma	V V
60	O.S. 330/2014 (SUMMONS) IA/1/2014	02-02-2021	Gowamma Vs Thammanna	Bramhananda
61	FDP 9/2014 (SUMMONS)	02-02-2021	Kempamma alias Kenchamma Vs Gullappa	Prakash T H
62	O.S. 1123/2014 (EVIDENCE.) IA/1/2014	02-02-2021	Lokesh Gowda K Vs Muniyappa K	P Prasanna Kumar
63	Misc 36/2014 (EVIDENCE.)	02-02-2021	Shankaranarayana Shetty Vs Guddamma	
64	R.A. 108/2015 (SUMMONS) IA/1/2015	06-02-2021	Ramegowda H N Vs Jayashankar Raju M	RAJANNA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 11-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
65	O.S. 1915/2015 (SUMMONS) IA/1/2015	06-02-2021	Meenakshamma Vs Ramakka	
66	FDP 47/2016 (SUMMONS) IA/1/2016	06-02-2021	Papamma Vs Muniyellamma	
67	O.S. 1617/2016 (SUMMONS) IA/1/2016 IA/2/2016	06-02-2021	VASUDEVAREDDY P Vs RAJU, Dead by LRs Susheelamma	C R S
68	Misc 119/2016 (SUMMONS)	06-02-2021	Munithyamma Vs Dalamma	
69	G and WC 2/2017 (SUMMONS)	06-02-2021	K.MANJUNATH Vs M.S.SUMA	H.G.REVANNA
70	Misc 45/2017 (SUMMONS)	06-02-2021	Govinda V Vs Prakash Phillip	Somaiah